

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (e) The information is being collected and will be laid on the Table of the House to the extent available.

[English]

#### Patent by US

1530. SHRI K.L. SHARMA : Will the Minister of INDUSTRY be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "American COS robbing India's natural wealth SJM" appearing in the Observer of Business and Politics dated April 4, 1998;

(b) if so, the facts of the matter reported therein; and

(c) the reaction of the Government thereto?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) Yes, Sir.

(b) and (c) Patents are granted by respective governments under their patent laws. Whenever information is received about patents being taken on certain products which are not considered patentable, steps are taken to assess whether the grant of patent can be challenged. When sufficient material is gathered, steps are taken for filing a petition for re-examination and ultimate revocation of patents in that country.

#### Foreign Direct Investment

1531. SHRI RAMAKRISHNA BABA PATIL :

SHRI VIJAY GOEL :

SHRI MOHAN SINGH :

SHRI KRISHAN KUMAR CHOUDHARY :

Will the Minister of INDUSTRY be pleased to state:

(a) the total amount of Foreign Direct Investment (FDI) made in the country during each of the last three years as on date, State-wise;

(b) the areas in which the investment made;

(c) the details of the countries which have come forward to make this investment;

(d) the number of proposal of FDI pending with Foreign Investment Promotion Board; and

(e) the time by which these proposals are likely to be cleared?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) to (c) Sir, the total amount of Foreign Direct Investment approved for the last 3 years i.e. 1995, 1996, 1997 and 1998 (upto March) is as follows:

Year	Proposals (Approved)	Total FDI amount (in crores)
1995	1355	32071.72
1996	1559	36146.81
1997	1665	54891.35
1998 (upto 31st March)	298	8187.61

The details of such proposals viz. Name and country of Foreign collaborator, percentage of equity, items of manufacture/activity and location of the project are published on a monthly basis in SIA Newsletter which is widely circulated, including the Parliamentary library.

(d) and (e) A total number of 97 proposals are pending before FIPB. The proposals, complete in all respects are considered by the Board keeping in view the time frame of 6 weeks for communicating Government decision as per notified guidelines.

[Translation]

#### Revival of Textile Mills

1532. SHRIMATI SURYAKANTA PATIL : Will the Minister of TEXTILES be pleased to state:

(a) whether various state Governments in consultation with Textile Unions have presented any project report named as Textile Mill Project to make provision of 150 crore rupees in the Union Budget to make these textile mills financially viable and for reviving them;

(b) if so, the details thereof, Statewise;

(c) whether this project has been cleared;

(d) if not, the reasons therefor; and

(e) the steps taken/being taken for the revival of these mills?